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				personal representative to mediate in the Iran-Iraq conflict.
5.	A nine-member delegation headed by the Foreign Minister and senior officers of the Min. of Ext. Affairs and other ministries.	New York & Cancun	27/7/81 to 2/8/81	Preparatory meeting for finalization of guidelines for the forthcoming meeting of Heads of State/Governments on International Cooperation and Developments and to attend the Preparatory meeting of Foreign Ministers. Ministers decided the structure and framework of the discussions for the summit meeting to be held in October, 1981.
6.	A seven-member delegation headed by the Foreign Minister.	Nairobi & Dar-es-Salaam	12/8/81 13/8/81 to 15/8/81	FM joined PM's party during bilateral discussions with Kenyan side. Visit to Kenya consolidated the mutual friendly and close relations between the two countries. An Agreement for avoidance of double taxation was initiated. A cultural exchange programme for 1981-83 was also signed.
				Visit to Dar-es-Salaam was to attend 4th session of Indo-Tanzanian Joint Commission. Talks on bilateral, economic and technical cooperation and proposals on new projects were held. Agreed Minutes of discussions were signed.
7.	Shri P.V. Narasimha Rao, FM Shri Ramesh Bhandari, Secretary Shri A. Mubayi, SA to FM Shri R.K. Bhatia, DS	Geneva, Tehran & Baghdad	5/8/81 to 11/8/81	To attend the Non-aligned Committee meeting in connection with Iran-Iraq conflict. While in Switzerland FM also held discussions with Swiss leaders.

### Imparting Moral Education

1698. SHRI QAZI SALEEM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose drastic changes in schools, colleges and universities education syllabus in the near future so that moral education and spirit of cooperation, high standard, ethics morale and dignity be increased in the life of students and Indian people;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government intend to convene a meeting of educationalists, social workers, jurists, lawyers, Acharyakul for the same; and

(d) if so, when and if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). No

drastic changes are at present contemplated by the Government in the syllabi of schools and colleges. Emphasis has already been laid for the development of social, moral and spiritual values in the Curriculum of the Ten-year School prepared by the Ishwarbhai Patel Committee. The recommendations of the Committee were communicated to the State Governments for implementation. According to a Survey undertaken by the National Council of Educational Research and Training in 1980, ten States and one Union Territory already have a provision for moral education in some form or the other. The Universities have also been advised by the University Grants Commission to take necessary action in the matter.

(c) and (d). No, Sir. However, in May, 1981, a High level Seminar on Moral Education was held at Simla to which distinguished educationists, social workers and educational administrators were invited.

#### **Train Between Ernakulam and Trivandrum**

1699. PROF. P. J. KURIEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations requesting for starting a train in the opposite direction to Venad Express from Ernakulam to Trivandrum and extending the Nizamuddin-Cochin Jayanti Janata upto Trivandrum; and

(b) if so, the details thereof and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Yes. Representations for introduc-

tion of reverse Venad type train from Ernakulam to Trivandrum and back have been received.

Introduction of such a train is not feasible due to shortage of coaching stock and diesel powers. However, it is proposed to retime 29/30 Trivandrum-Mangalore/Malabar Expresses so as to provide a fast service from Ernakulam in the morning for Trivandrum and return in the evening.

Extension of 131/132 Nizamuddin-Cochin, Jayanti Janata Express upto Trivandrum, has also not been found feasible due to shortage of rolling stock and inadequate terminal facilities at Trivandrum. However, the passengers travelling by Jayanti Janata Express have got convenient connected service, at Ernakulam Jn. for travel to and from Trivandrum.

#### **Double line between Jammu and Jullundhar Cantt.**

1700. SHRI G. L. DOGRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether keeping in view the defence requirements, geographical, tourist and strategic importance of J. and K. State, Government propose to double the railway track between Jammu-Tawi and Jullundhar Cantonment; and

(b) if so, when will the construction start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) A survey for doubling of Jammu Tawi—Jullundhar City (217 kms.) has been included in the Budget for 1981-82. Further action will be taken on receipt of the survey report.